

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1615
ANSWERED ON:02.12.2005
SALE OF RELIANCE
Bhadana Shri Avtar Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether the attention of Government has been drawn to news-item captioned `Who sold Reliance on August 3` appearing in the Indian Express of August 8, 2005 ;
- (b) if so, the facts of the matter reported therein ;
- (c) whether any of the company which has made significant transaction on August 3, 2005 come under SEBI's scrutiny in the past ;
- (d) if so, the details thereof;
- (e) whether the above company has raised substantial stake in Reliance Capital Limited shortly after the above transaction; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) Yes, Sir.

(b),(c) and (d) The Securities and Exchange Board of India (SEBI) has intimated that pursuant to findings of separate investigations conducted in 2004, appropriate proceedings have been initiated against certain entities in terms of the SEBI Act and SEBI regulations.

(e) and (f) According to SEBI, preliminary examination based on the data received from the exchanges do not suggest that major entities, who have sold shares of Reliance Industries Ltd on August 3, 2005, later purchased shares of Reliance Capital Ltd for the period August 3, 2005 to August 18, 2005.